#### 179 Written Answers

Adulteration, Delhi Administration from Five Star Hotles, other Hotels and Restaurants for chemical analysis and the number of samples found adulterated during the last three years is as under:

Year	No. of samples lifted	No. of samples found adulterated	
1989	118	16	
1990	16	1	
1991	52	7	

In cases where the samples were found adulterated, procesution has been launched

t of Law under the Provention of

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in the Court of Law under the Prevention of Food Adulteration Act/Rules.

To maintain the quality of food articles, samples are lifted and tested under the Prevention of Food Adulteration Act, 1954 and the Rules made there under and necessary action is taken against the defaulters accordingly.

### STATEMENT-II

The number of food samples collected by the Railway authorities from the railway establishment and Caterers in Delhi for chemical analysis during the last three years and the out-come of the analysis of the samples is as under:-

	of food Adulteration		Under Quality Control for Departmental check	
No, of samples collected	No.of samples found adulterated	No.of samples collected	<b>No</b> . of samples found sub-standard	
137	02	338	14	
188	06	387	30	
164	02	257	17	
	of food Adultera Act, 1954 No, of samples collected 137 188	No, of samples collectedNo. of samples found adulterated1370218806	of food Adulteration Act, 1954for Department for DepartmentNo, of samples collectedNo. of samples found adulteratedNo. of samples collected1370233818806387	

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In cases where the samples are found adulterated under the Prevention of Food Adulteration Act, prosecution is launched in the court of law. Departmental action is taken in cases where the semples are found sub-standard under Quality Control for Departmental; check. educated from time to time regarding handling and serving of food to passengers. Inspections to ensure hygienic conditions of stores and food premises are done regularly.

[Translation]

### Vasai-Diva Railway Line

Frequent samples are being lifted under Quality Control for Departmental check as well as under the Prevention of Food Adulteration Act. Vendors are being

7293. SHRI YASHWANTRAO PATIL: Will the Minister of RAILWAYS be pleased to state: 181 Written Answers

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(a) whether the construction work of Vasai-Diva railway line has been completed;

(b) whether no passenger train or local train has been introduced on this line so far;

(c) if so, the reasons therefor; and

(d) the time by which the local trains are proposed to be introduced on this line?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) This work was completed in 1982-83.

(b) to (d). Four pairs of express(weekly) trains are already running via Diva-Vasai Road. Introduction of local passenger carrying trains on Diva-Vasai Road section is presently not feasible due to lack of infrastructure facilities and very heavy movement of goods traffic on this section.

[English]

## Monuments Endangered Due to Konkan Project

7294. SHRI RABI RAY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has appointed any commission to look into the complaints about endangering of historical monuments on account of construction of the Knokan railway line passing through Goa; and

(b) if so, the details and outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS <u>(SHRI</u> MALLIKARJUN): (a) Yes, Sir.

(b) The Committee has since submitted its report which has been accepted. As per this report, it has been decided that the alignment proposed by the Konkan Railway Corporation and approved by the Goa State Government should be adopted except in the case of 13 km length between Margao and Balli where it bisects the villages of Navelim, Dramapur, Salzona and Cuncolim. The alignment for this section from Margao to Balli will be shifted eastwards along the foot hills even though it would involve construction of two tunnels and is slightly longer in length. The work is being progressed accordingly.

# Grain storage programme in Kerala

7295. SHRIV.S. VIJAYARAGHAVAN: Will the Minister of FOOD be pleased to state:

(a) whether the Union Government propose to implement an intensive grain storage programme in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). Asave Grain Campaign Unit funcsioning at Trivandrum is already implementing programmes to educate the farmers in Kerala to adopt scientific practices for foodgrain storage. The details of the programmes and the results achieved so far are given in the statement annexed.